

V
ITEM No. 1B

Court No.9

SECTION IV

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No. 7686/2004

P.D.Agrawal

Appellant

VERSUS

State Bank of India & Ors.

Respondents

Date :28.4.2006 : The matter was called on for judgment today.

For Appellant(s)

Mr. Prakash Shrivastava, Adv.

For Respondent(s)

Mr.Sanjay Kapur, Adv.

the Bench comprising

Hon'ble Mr. Justice S.B. Sinha pronounced the judgment of

His Lordship and Hon'ble Mr. Justice P.P.Naolekar.

There shall be no order

The appeal is dismissed in terms of the signed judgment.

as to costs.

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(Meenu Sethi)

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Master

Court Master

Court

Signed reportable Judgment is placed on the file